Written Answers to

People who died in Disaster in Uttarakhand

†384. DR. YOGENDRA P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people who got killed in the natural disaster that took place in Uttarakhand;

(b) whether all the dead bodies have been identified; and

(c) the details of assistance provided by Government to the State Government of Uttarakhand for coping with the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per the information received from the Government of Uttarakhand, 580 human lives (including 20 victims of the helicopter crash on 25th June 2013) have been reported lost due to flash flood and landslides of June 2013 in Uttarakhand. Besides, another 5474 persons are still missing and feared to be no more (these figures are provisional).

(c) The State Governments concerned are primarily responsible for undertaking necessary rescue and relief measures in the wake of natural disasters. For this purpose, a State Disaster Response Fund (SDRF) has been constituted with an allocated amount for each State. The State Governments are expected to take relief measures of immediate nature to the victims of notified natural calamities including flood, landslides, out of the funds available in the SDRF in accordance with the approved items and norms of assistance. Additional expenditure, if any, incurred over and above or on other than approved items/norms, is required to be met by the States from their own resources and not from SDRF/NDRF.

The Government of India has released an amount of Rs.145 crore from State Disaster Response Fund (SDRF) to the State on 20.06.13 to enable relief and restoration works. In addition, Government of India has released an amount of Rs. 250 crore on an 'on account' basis from the National Disaster Response Fund (NDRF) to the State Government on 29th July 2013.

[†] Original notice of the question was received in Hindi.

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Unstarred Questions

The Government of India also properly mobilized all Central Ministries and agencies. National Disaster Response Force (NDRF) was asked on 16th June to move their teams urgently to Uttarakhand to augment their existing deployment in the State. Indian Air Force, Army, Indo-Tibetan Border Police, Border Roads Organization, Armed Forces Medical Services and other Ministries provided prompt support to the State Government in their efforts. National Crisis Management Committee (NCMC) on a continued basis coordinated efforts of all the Central agencies in concert with the State Government, ensuring necessary relief and assistance for immediate rescue operations and restorations of communications in the State.

Advance warning by IMD about excessive rainfall in Uttarakhand

385. SHRI K.C. TYAGI:

SHRI PRAKASH JAVADEKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the India Meteorological Department (IMD) had given advance warning to State Government of Uttarakhand about excessive rainfall in the State;

(b) if so, the details thereof;

(c) whether the State Government had ignored the warning given to it by the IMD; and

(d) what steps the Central Government has taken to prevent such incidences in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Yes, Sir. According to available information, IMD had issued general warnings for isolated heavy to very heavy rainfall/thundershowers on 15th and 16th June 2013 in the State of Uttarakhand. Meteorological Centre, Dehradun issued local advisories in relation to the char Dham yatra. The State Government issued advisories to all the concerned districts authorities. Announcements were made by Police personnel stationed at